

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

COURT-2

Customs Appeal No. 312 OF 2012

*[Arising out of the Order-in-Appeal No.JMJ/50/2011 dated
31.10.2011 passed by the Commissioner (Appeals), Large
Taxpayer Unit, Bangalore.]*

**M/s. Tyco Electronics Corporation IndiaAppellant
(P) Ltd.**

TE Park, 22B, Doddenakundi,
2nd Phase, Industrial Area,
Whitefield Road,
Bangalore – 560 048.

Vs.

**The Commissioner of Central Excise &
Service Tax**

Large Taxpayer Unit,
JSS Towers, 100ft. Ring Road,
Banashankari III Stage,
Bangalore – 560 085.

....Respondent

Appearance:

Mr. N. Anand, Advocate

....For Appellant

Mr. K. A. Jathin, AR

.... For Respondent

CORAM:

**HON'BLE MR. P. A. AUGUSTIAN, MEMBER (JUDICIAL)
HON'BLE MRS R. BHAGYA DEVI, MEMBER (TECHNICAL)**

Date of Hearing: 19/07/2023

Date of Decision: 20/11/2023

The appeal is allowed. For order, see order of date in
Customs Appeal No.311 of 2012.

**(P. A. AUGUSTIAN)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI
MEMBER (TECHNICAL)**